

Personnel Benevolent Fund,  
for the purpose of the said sub-  
clause for the assessment year  
1988-89 and 1989-90.

(50) S.O. No. 1247 dated the 5th May, 1990 regarding grant of exemption to Swaminarayan Aksharpathi, Ahmedabad, for the purpose of the said sub-clause for the assessment year 1989-90.

[Placed in Library. See No. LT-1261/90 for (1) to 50].

## REPORTS OF THE PUBLIC ACCOUNTS COMMITTEE

SHRI H. HANUMANTHAPPA (Karnataka): Madam, I lay on the Table a copy each (in English and Hindi) of the following Reports of the Public Accounts Committee:—

(1) First Report on action taken on 122nd Report (8th Lok Sabha) on BOXN WAGONS.

(2) Second Report on action taken on 64th Report (8th Lok Sabha) on Coal and Coke Movements.

(3) Third Report on action taken on 116th Report (8th Lok Sabha) on Functioning of Valuation Celis and valuation of immovable properties.

(4) Fourth Report on action taken on 127th Report (8th Lok Sabha) on Induction of an Aircraft in the Indian Air Force.

**MOTION FOR ELECTION TO  
THE AGRICULTURAL AND  
PROCESSED FOOD PRODUCTS  
EXPORT DEVELOPMENT  
AUTHORITY**

THE DEPUTY MINISTER IN  
THE MINISTRY OF PARLIA-  
MENTARY AFFAIRS (SHRI JA-

**GDEEP DHANKHAR) :** Madam Deputy Chairperson, on behalf of Shri Arangil Sreedharan, I beg to move the following Motion :—

“That in pursuance of clause (d) of sub-section (4) of section 4 of the Agricultural and Processed Food Products Export Development Authority Act, 1985 (2 of 1985), read with rule 3 of the Agricultural and Processed Food Products Export Development Authority Rules, 1986, this House do proceed to elect, in such manner as the Chairman may direct, one member from among the members of the House to be a member of the Agricultural and Processed Food Products Export Development Authority.”

The question was put and the motion was adopted.

# MOTION FOR ELECTION TO THE COMMITTEE ON PUBLIC UNDERTAKINGS

**THE DEPUTY MINISTER IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI JAGDEEP DHANKHAR) :** Madam, I move the following Motion :—

“That this House concurs in the recommendation of the Lok Sabha that the Rajya Sabha do agree to nominate two members from the Rajya Sabha to associate with the Committee on Public Undertakings of the Lok Sabha for the unexpired portion of the term of the Committee *vice* Shri Virendra Verma and Dr. G. Vijaya Mohan Reddy and do proceed to elect, in such manner as the Chairman may direct, two members from among the members of the House to serve on the said Committee.”

The question was put and the motion was adopted.